

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

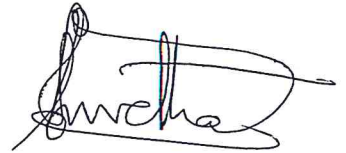
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/518/ (IB)/2017  
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD  
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. TK Bhaskar  
Shwetha Vasudevan

Counsel for  
Petitioner



2) T. POORNAM

Counsel for  
Respondent



**ORDER**

Counsels representing both the parties are present and stated that they are intending to settle the matter between the parties and part payments have been made by the respondent. They prayed for time to file the memo of settlement. Time is extended at request. Put up on 25.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc